

DELHI LEGISLATIVE ASSEMBLY

Revised List of Business
Monday 26th September 2005/ 4 Ashvin 1927 (Saka)
2.00 PM

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 1. Shri Rajesh Liloithia
 2. Shri Bheeshm Sharma
 3. Shri Ramvir Singh Bidhuri
 4. Shri Ramesh Bidhuri
 5. Shri Mohan Singh Bisht
 6. Mukesh Sharma
 7. Ch. Mateen Ahmed
 8. Shri Jai Kishan
 9. Shri Veer Singh Dhingan
 10. Shri Brahm Pal
- 3 **Adoption of Reports:**
 1. Ch. Mateen Ahmed
Shri Jai Bhagwan Aggarwal
to move the following Motion: "That this House agrees with the **First Report of the Papers Laid on The Table Committee** presented on 23rd September 2005.
 2. Shri Vijay Singh Lochav
Shri Puran Chand Yogi
to move the following Motion: "That this House agrees with the **Second Report of the Committee on Government Undertakings** presented on 23rd September 2005.
- 4 **Papers to be laid on the Table:**
 - (1) **Dr. A.K. Walia, Minister of Finance** to lay copies of the papers as mentioned in the Annexure.
 - (2) **Shri Haroon Yusuf, Minister of Transport and Power** to lay copies of the papers as mentioned in the Annexure.
 - (3) **Shri Raj Kumar Chauhan, Minister of Development,** to lay copies of the papers as mentioned in the Annexure.
- 5 **Consideration and Passing of Bills:**
 - (1) **The Delhi Water Board (Amendment Bill), 2005:** The **Chief Minister** to move that 'The Delhi Water Board (Amendment Bill), 2005 (Bill No. 9 of 2005) be considered.
Also to move that the Bill be passed.
 - (2) **The Delhi Value Added Tax (Second Amendment Bill) 2005:** The **Minister of Finance** to move that 'The Delhi Value Added Tax (Amendment Bill) 2005 (Bill No. 10 of 2005)' introduced in the House on 22nd September 2005 be considered.
Also to move that the Bill be passed.
- 6 **Calling Attention Motion:** Dr. Jagdish Mukhi to call the attention of the Minister of Transport towards the issue of Optical Smart Cards by the Department of Transport.
- 7 **Motion (Under Rule 107):**
Dr. SC Vats to move the following Motion:
"That all unorganized labour, whether in construction, industrial or other unorganized sectors, be issued appointment letters to avoid their exploitation at the hands of unscrupulous

employer;

this House further agrees that all such labourers must be paid as per the Minimum Wages Act in order to stop their exploitation.”

8 Short Duration Discussion:

(1) Shri Bheeshm Sharma

Shri Jile Singh Chauhan

Shri Sahab Singh Chauhan

to initiate discussion on **‘Issues relating to water supply in Delhi’**

(2) Shri Ramvir Singh Bidhuri

Shri Mukesh Sharma

Shri Ravinder Nath Bansal

to initiate discussion on **‘non-regularisation of industrial areas in Delhi.’**

Delhi

26th September 2005

Siddharath Rao

Secretary